

Content Details - Courts & Tribunals

LEGAL

1. SUPREME COURT (1950 - Current)

2. All HIGH COURTS OF INDIA - Inception of each court - Current

COURT	PERIOD	COURT	PERIOD	COURT	PERIOD
ALLAHABAD	(1874 - Current)	HYDERABAD	(1932 - Current)	MEGHALAYA	(2013 - Current)
BOMBAY	(1860 - Current)	J&K	(1950 - Current)	ORISSA	(1918 - Current)
CALCUTTA	(1860 - Current)	JHARKHAND	(2000 - Current)	PATNA	(1916 - Current)
CHHATTISGARH	(2000 - Current)	KARNATAKA	(1950 - Current)	PUNJAB & HARYANA	(1905 - Current)
DELHI	(1966 - Current)	KERALA	(1929 - Current)	RAJASTHAN	(1948 - Current)
GAUHATI	(1948 - Current)	M.P.	(1916 - Current)	SIKKIM	(1977 - Current)
GUJARAT	(1947 - Current)	MADRAS	(1842 - Current)	TRIPURA	(2013 - Current)
HIMACHAL PRADESH	(1948 - Current)	MANIPUR	(2013 - Current)	UTTARAKHAND	(2000 - Current)

- Full Text Judgments on all subjects of law
- Case Notes
- Citing Reference
- Prior History/High Court Status
- Industry Wise Classification of Judgments
- Ratio Decidendi and Authorities Referred
- Hyperlink to Cases Referred
- Cases Overruled / Reversed Status
- Hyperlink to Acts, Rules and Orders
- Multiple Equivalent Citations to 280+ Journals
- Supreme Court Order 2001 onwards

3. PRIVY COUNCIL CASES

4. OTHER COURTS

- Federal Court
- Goa, Daman & Diu
- Kutch
- Lahore
- Nagpur
- Others
- Oudh
- Peshawar
- Rangoon
- Saurashtra
- Sindh

5. ORDERS OF TRIBUNALS & COMMISSIONS

- Appellate Authority for Industrial and Financial Reconstruction
- Appellate Tribunal for Electricity (APTEL)
- Appellate Tribunal for Foreign Exchange
- Appellate Tribunal for Forfeited Property (ATFP)
- Appellate Tribunal under Prevention of Money Laundering
- Armed Forces Tribunal
- Authority for Advanced Rulings (AAR)
- CEGAT/CESTAT
- Central Administrative Tribunal
- Central Electricity Regulatory Commission (CERC)
- Central Information Commission (CIC)
- Central Sales Tax
- Company Law Board
- Competition Appellate Tribunal (COMPAT)
- Competition Commission of India
- Copyright Board
- Cyber Appellate Tribunal
- Debt Recovery Appellate Tribunal
- Debts Recovery Tribunal
- EPFAT-Employee Provident Fund Appellate Tribunal
- Income Tax Appellate Tribunal (ITAT)
- Industrial Courts
- Intellectual Property Appellate Board
- Monopolies & Restrictive Trade Practices Commission
- National Consumer Disputes Redressal Commission
- National Greens Tribunal
- SEBI/Securities Appellant Tribunal
- State Taxation Tribunal (STT)
- Telecom Disputes Settlement and Appellate Tribunal
- Trade Mark Registry

6. INTERNATIONAL DATABASE

- Australia
- Bangladesh
- Canada
- Court of Justice of the European Communities
- Hongkong
- International Court of Justice
- New Zealand
- Pakistan
- Singapore
- South Africa
- Sri Lanka
- United Kingdom
- United States

7. BARE ACTS/STATUTES

- 2400+ Central Bare Acts incorporating amendments
- Rules, Regulations, Schemes and Orders
- Hindi text of the Central Acts in PDF format
- Text of Amending Acts since 1860
- Repealed Acts and corresponding Repealing Acts
- Alphabetical, Chronological, Subject wise, Industry wise Classification and Ministry wise classification to view the Acts.
- Tracking the history of amendments in Acts by way of footnotes
- Brief Facts – statement of objective, date of assent, effective date etc
- Annotations [explanatory notes to sections of the acts] in most frequently used Central Acts
- Over 10,000+ frequently used State Bare Acts
- Flags for bill pending in parliament for respective amendment act.

8. BILLS IN PARLIAMENT AND ORDINANCES

- Full text of Bills introduced/ passed in both houses of Parliament
- Ordinances
- Draft Bills
- Pending Bill in Parliament
- Bill summaries (2010-current)
- Details of Bill including current status of Bill, Assent date etc.
- Subject-wise classification of Bills.

9. NOTIFICATIONS & CIRCULARS

- Agriculture & Farmer Welfare
- Atomic Energy
- Bureau of Energy Efficiency
- Chemical and Fertilisers
- Civil Aviation
- Coal
- Commerce & Industries
- Communication & IT
- Consumer Affairs, Food & Public Distribution
- Defence
- Environment, Forest & Climate Change
- External Affair
- Finance & Corporate Affairs
- Food Processing Industries
- Health & Family Welfare
- Home Affairs
- HRD
- Information & Broadcasting
- IRDA
- Labour
- Law & Justice
- Micro Small & Medium Enterprises
- Mines
- Ministry of Railways
- Ministry of Statistics & Programme Implementation
- Ministry of Earth
- Ministry of Minority Affairs
- Overseas Indian Affairs
- Personnel, Public Grievances & Pension
- Petroleum & Natural Gas
- Power
- Press Information Bureau
- RBI
- Road & Highways Transport
- Rural Development
- Science and Technology
- SEBI
- Shipping
- Social Justice and Empowerment
- Steel
- Textile
- TRAI
- Urban Development
- VAT Notifications
- Water Resources, River Development & Ganga Rejuvenation
- Women & Child Development
- Youth Affairs and Sports
- Other Ministries & Departments

10. FORMS ON 35 SUBJECTS OF LAW ARE COVERED

11. COMMITTEE REPORTS

- Comptroller & Auditor General Report
- Constituent Assembly Debates
- Finance Commissions Reports
- Law Commission Reports
- Police Commission Reports
- Reserve Bank of India Reports
- Standing Committee Reports
- Subject Specific Reports

12. DRAFT AGREEMENTS & DEEDS ETC.

13. SECONDARY MATERIAL

The following commentaries are currently available online. The repository continues to grow as more commentaries are added:

- Code of Civil Procedure, 1908
- Code of Criminal Procedure, 1973
- Companies Act, 1956
- Constitution of India
- Consumer Protection Act, 1986
- Court Fees Act, 1970
- Copyright Act, 1957
- Employee Compensation Act, 1923
- Factories Act, 1948
- Indian Contract Act, 1872
- Indian Evidence Act, 1872
- Indian Stamp Act, 1899
- Industrial Disputes Act, 1947
- Juvenile Justice Act, 2000
- Limitation Act, 1963
- Negotiable Instruments Act, 1981
- Specific Relief Act, 1963
- Suits Valuation Act, 1887
- Transfer of Property Act, 1882

Legal summary on Income Tax Act: Legal Summary gives a brief outline on the various provisions of the Income Tax Act, 1961 and gist of the case laws with equivalent citations.

14. EXTRADITION TREATIES

15. MANUPATRA E BOOKS

Books published by Manupatra are available in E Format

16. DICTIONARY

- English Dictionary
- Universal's Law Dictionary (English)
- English-Hindi Dictionary

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Content Details

BUSINESS & POLICY

1. WTO

- Directorate General of Safeguards, Govt. of India
- Indian Government Proposal to WTO
- Legal Texts and Documents
- Major Conferences
- New Issues in WTO
- Overview & Membership of WTO
- PIB Releases
- Recent Dispute Decisions Taken in WTO Specifically Related to India and Other Countries
- Reports on the Work Programme on Electronic Commerce
- Trade & Competition Policy
- Trade & Investment Measure
- Trade & Transfer of Technology
- Trade Debt & Finance
- Trade in Goods & Services
- Trade in Intellectual Property
- Trade in IT Products & Information & Communication
- Trade Policy Review Mechanism
- Transparency in Government Procurement
- WTO Annual Reports & Trade Reports
- WTO Discussion Papers
- WTO Dispute Settlement
- WTO Regime & Small Scale Industries

2. ANTI-DUMPING

- Annual Report of Ministry of Commerce
- Anti-Dumping Dispute Settlement
- Anti-Dumping Exporters and Importers
- Anti-Dumping Guideline
- Anti-Dumping Legislation/Acts
- Anti-Dumping Proceedings Initiated by India Against Other Countries (Case Studies)
- Anti-Dumping Procedures & WTO
- Appeals Against Findings of Designated Authority
- Bilateral Treaties
- Documentation in India and Abroad
- FAQs
- Global Perspective of Anti-Dumping
- Notification & Circulars (Custom Tariff/Non-Tariff DGAD/DGSCCE)
- Office Memorandum
- Proforma
- Trade Notices
- WTO Anti-Dumping Committee Reports

3. ARBITRATION

- Introduction
- Articles
- Bilateral Treaties
- Indian Arbitration**
 - Arbitration in India
 - FICCI Tribunal of Arbitration
 - Legislations
 - List of Institutions Providing
 - Model Arbitration Agreement
 - Notifications and Circulars
 - Press Releases
 - Schemes, Reports & Forms
 - Services in Arbitrations in India
- International Arbitration**
 - Disputes Settled by Permanent Court of Arbitration
 - International Commercial Arbitration
 - International Convention and Treaties
 - International Statutes
 - Institutional and Specialized Arbitration
 - International Arbitral Institutions-Rules & Procedures
 - International Cases
 - Rules and Procedures of Other Institutions
 - UNCITRAL Model Laws

4. CYBER / IT LAWS / IPR

4.1 CYBER / IT LAWS

- Articles
- Bills
- Central Acts, Rules & Regulations
- Committee, Annual & Other Reports
- Domain Name Dispute Cases
- Domain Name System
- Electronic Governance
- FAQs
- Forms
- International Cyber Crime Cases
- International Reports / Guidelines / Acts
- Internet Corporation for Assigned Names & Numbers (ICANN)
- ICANN & NAF Cases
- Notifications & Press Releases
- Policy, Schemes, Guidelines & other Relevant documents

4.2 INTELLECTUAL PROPERTY RIGHTS (IPR)

- Annual Report
- Articles
- Bills
- Case Studies (Indian cases)
- Committee Reports
- Copyrights
- Designs
- Dispute Prevention and Settlement
- FAQs
- Geographical Indications
- International Agreements/Conventions & Treaties
- International cases - US/UK for Patent, TM, Copyrights, CPR Disputes, NAF, WIPO & OTHER IP cases
- IPR Bilateral Cooperation
- IPR Notification
- IPR Regime in India
- IP in E-Commerce Environment
- IP Strategies
- Key Contacts & Addresses Related to IPR
- Other Acts and Rules of IPR in India
- Patent, Design TM & GI Notifications
- Patents
- Press Releases
- Sectoral View
- Trade Marks (TM)
- World Trade Organization (WTO) & Intellectual Property

5. FOREX & BANKING

- Acts/Statutes & Rules Governing Banking and FOREX in India
- Article
- Annual Monetary and Credit Policies
- AP (DIR) Circulars
- Banking Cash Transaction Tax [Relevant Provisions]
- Banking OMBUDSMAN'S scheme
- Bills & Ordinances
- Committee Reports/Recommendations
- Debt Recovery Tribunal
- Directions
- Discussion Paper
- Exchange Control Manual (as on date)
- FAQs
- FDI Policy
- FEDAI
- FEMA Regulations and Notifications
- Foreign Direct Investment Manual
- Guidelines for Foreign and Private banks
- Laws and Documents relating to FEDAI
- Miscellaneous
- Notification, Circulars & Press Releases for Bankers and for Bank Customers
- Public Debt Management Quarterly Report
- RBI Forex Report
- Review of Annual Policies
- RBI Annual Reports

6. CAPITAL MARKET

- Acts/Statutes
- Annual Reports
- Article
- Bills & Ordinance
- Circulars & Notifications
- Committee Reports/Concept Papers
- Corporate Governance
- Depositories
- Derivatives
- FAQ on Buy Back Securities etc.
- FII, Arbitrators
- Investor Education
- Link to Market Regulators Abroad
- Listing Agreements for Debentures, Equity & Securitized Debt Instruments
- Mutual Funds
- Press Releases
- Schemes
- SEBI (Rules, Regulations and Guidelines)
- Secretarial Standards
- Stock Exchanges

7. CORPORATE LAWS

- Acts, Rules & Regulations
- Articles
- Bills
- Committee/Annual Reports
- Company Law procedures
- Competition Law
- Compliance Schedule
- Directions & Guidelines
- Due Dates & Penalties
- Draft
- FAQs
- Forms
- Indian Accounting Standard
- Limited Liability Partnership
- Notifications & Circulars
- Press Release
- Resolutions
- Secretarial standards
- Schemes & Orders

8. COMPETITION LAWS

- Articles
- Bills
- FAQs
- Indian Cases Including Competition Appellate Tribunal
- International Agreements and Guidelines
- International Cases
- International Competition Laws (US, UK & EU)
- National Competition Policy
- Press Releases
- Reports
- Statutes/Rules/Notifications

9. EMPLOYMENT LAWS (Module covers Labour, Industrial and Service Laws)

- Annual Report
- Bills/Ordinances
- Central pay Commission
- Committee Reports
- ESI & EPF
- Employee State Insurance & PF
- FAQs
- Forms
- Guidelines/ Schemes
- International Case Laws
- International Conventions
- Key Contacts
- Legislative Enactment and Judicial System
- Minimum wages and State Notifications
- Miscellaneous
- Notifications from 1990 till Date
- PIB Releases
- Pension
- Rules and Regulations (Central & State)

10. DIRECT TAXATION

- Accounting Standards
- Acts/Statutes
- Articles
- CBDT Guidelines
- Challans
- Changes in Statute-Effect on Existing Laws
- Committee and Other Reports
- Discussion Paper
- Direct Tax Code
- Double Taxation Avoidance Agreements
- Finance Acts [till Finance Act, 2015]
- Forms
- Important Dates
- Income Tax Rates
- International Taxation
- Notifications & Circulars
- Press Releases
- Ready Reckoner on Direct Taxes
- Rules
- Schemes
- Transfer Pricing
- Tax Information Exchange Agreement
- Working Group on Foreign Investment

11. INDIRECT TAXATION

- Articles
- Bilateral Treaties
- Central Statutes/Acts
- Committee Reports
- Customs Tariff/Central Excise Tariff
- Education Cess
- Finance Acts [till Finance Act, 2015]
- Forms/Bonds/Applications (Excise/Customs)
- Goods & Service Tax
- Key Contacts
- Manual/Exim Policy & Procedures/FTP
- Notifications & Circulars
- Rules & Regulations
- Service Tax-Acts, Rules, Forms, Obligations, Services, Articles
- Schemes / Guidelines / Drafts/Press Releases

12. VAT (Value Added Tax)

- Acts/Statutes & Ordinances
- Committee Reports
- EU Directives on VAT
- FAQs
- Forms
- Notifications/Circulars
- Rules and Regulations
- Schemes
- VAT Glossary
- VAT Schedules
- White Paper on VAT

13. FOREIGN TRADE POLICY AND PROCEDURES

- Acts, Rules & Regulations
- Annual Supplement
- Annual Reports
- Bills
- Bilateral Investment Promotion & Protection Agreements
- Committee Reports
- DGFT Notification/Public Notices/Circulars/Trade Notices
- Exim Policy/Duty Drawback Rates/DEPB Rates
- FAQs
- Foreign Trade Policy for Various Years
- Foreign Trade Procedure for Various Years
- Forms
- Highlights of Foreign Trade Policy
- Import - Export Code
- Inland Container Depot & Container Freight Station (ICD & CFS)
- ITC Classification
- Press Releases
- Special Economic Zone
- Trade Agreement
- Trade Promotion, Facilitation & Foreign Trade Procedure

14. HUMAN RIGHTS

- Articles
- Bills
- Central Rules & Regulations
- Committees/Commissions on Human Rights
- Court Procedures and Decisions
- Current issues relating to other countries & India
- FAQs
- Forms
- Historical Documents on Human Rights
- Important Instructions & Guidelines
- International Documents Ratified by India
- International Human Rights Documents
- International Regional Conventions
- Notifications & PIBs
- Reports on Human Rights in India & International Reports
- Special Groups Rights

15. INDIAN INDUSTRIAL POLICIES & PROCEDURES

- Acts, Rules & Regulations, Order & Schemes
- Administration set up of Department of IPP
- Different Forms related to the Industrial Policy to set up an industry in India
- Entry Strategy for Foreign Investors
- FAQs
- FDI Policy, Reports & DIPP Policy
- Framework of the Industrial Policy of India & FDI Policy
- Industrial Procedures in India
- Information relating to FDI, FTZ, EOU, EPZ, EHTP, STP & SEZ
- Investment Promotion & Facilitation
- Key Contacts & Addresses
- Notifications
- NRI Investment Policy
- Press Releases & Press Notes
- Sectoral Policies
- Small Scale Industrial Policy and Annual Reports
- Statistics Related to Industrial Policy
- SIA Statistics Annual Issue
- Trade Investment & Facilitators

16. ENVIRONMENT

- Acts, Rules & Regulations
- Action Plans on Climate Change
- Annual Reports
- Articles
- Associations on Environment
- Bilateral Agreement/Joint Statement
- Committee Reports & Other Reports
- International Agreements & Conventions
- International Cases
- Key Contacts
- MOU in Field of Environment
- Notifications (1981 onwards)
- Other Related Provisions
- PIB Releases on Environmental Issues
- Policies & Schemes/Guidelines

17. MEDIA AND COMMUNICATION LAWS

- Acts/Statutes
- Annual Reports
- Articles
- Bills & Ordinances
- Code and Guidelines
- Committee Reports
- FAQs
- Forms
- International Cases
- Introduction & Background
- Notifications
- Policies
- Press Releases
- Rules and Regulations
- Telecom Tariff Orders
- Treaties & Conventions

18. INSURANCE

- Acts, Rules & Regulations
- Actuaries
- Allied Acts - Relevant Provisions
- Articles
- Bills & Ordinances
- Circulars/Notifications
- Committee Reports/Annual Reports
- Forms
- Guidelines
- International Cases
- Life Insurance
- Motor Accident Claim Tribunal
- Press Releases
- Reinsurance
- Schemes
- Service Tax Provisions
- Third Party Administrators (TPA)

19. POWER AND ENERGY

- Articles
- Committee Reports
- Foreign Direct Investment
- Guidelines/ Schemes/ Orders
- International Documents (Treaties, Agreements and Conventions)
- Legislations/Statutes
- Policies and Procedures
- Press Releases

Annual Reports of the following:

- Bureau of Energy Efficiency
- Department of Atomic Energy
- Ministry of Coal
- Ministry of New & Renewable Energy
- Ministry of Petroleum & Natural Gas
- Ministry of Power

Notifications & Circulars:

- Bureau of Energy Efficiency
- Department of Atomic Energy
- Ministry of Coal
- Ministry of Petroleum and Natural Gas
- Ministry of Power

20. MINES AND MINERALS

- Annual Reports
- Bills & Ordinance
- Committee Reports
- FAQs
- Notifications & Circulars issued by the Ministry of Coal & Ministry of Mines
- Forms
- Guidelines and Schemes
- Introduction
- International Cooperation
- Press Releases
- Policies and Procedures
- Rules and Regulations
- Statutes/Acts
- Other Relevant Documents

21. COMPLIANCE

Compliance Schedule for a company under

- CA Certificates
- Central Excise Tax
- Company Laws
- Income Tax
- Labour Laws
- Security & Exchange Board of India(SEBI)
- Service Tax

It includes all requisite forms (with instruction files), Acts, Schemes, Rules and Regulations, Circulars, Guidelines and Listing Agreements.



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